

(b) whether there is any proposal to increase the frequency of Carib Nawaz/Pink City Express from Delhi to Ajmer from thrice a week to seven days a week to ease the continued flow of pilgrims to Ajmer; and

(c) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MAHABIR PRASAD): (a) No, Sir. The daily average number of passengers on the waiting list at Delhi for Ajmer by 201 Ahmedabad Mail during December, 1987 to February 1988 was 1 in the First Class and 12 in the Second Class.

(b) No, Sir. However, following its dieselisation, the load of Chetak Express was augmented in October, 1987.

(c) Does not arise.

[Translation]

**Indian Railway Construction Company Ltd.**

3591. SHRI RAI KUMAR RAI:  
SHRI HARIHAR SOREN:

Will the Minister of RAILWAYS be pleased to state:

(a) the names of the countries where Indian Rail Construction Company Limited (IRCON) has got the contracts to construct rail projects;

(b) the total number of persons employed in the foreign countries by the company for the completion of the said work; and

(c) the total amount of the contracts and the names of the countries where the work has been completed?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MAHABIR PRASAD): (a) IRCON has got on-going Railway Projects in Iraq, Algeria, Saudi Arabia, Jordan and Bangladesh.

(b) 365 personnel of IRCON are employed in the said projects.

(c) The countries where the works have been completed are Iran, Nigeria, Iraq and Algeria. amounting to nearly Rs. 526 crores.

[English]

**Joint Consultative Machinery in Kendriya Vidyalaya Sangathan**

3592. SHRI RAJ KUMAR RAI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether there is a provision for constituting a staff council under the Joint Consultative Machinery Scheme for employees of Kendriya Vidyalaya Sangathan;

(b) the details of its composition;

(c) whether representation to different *de jure* recognised associations is to be given on the basis of proportionate membership/strength of different associations or more than one association purporting to represent identical categories of employees of Kendriya Vidyalaya Sangathan are to be allowed;

(d) the details of methods of such representation;

(e) whether nominations from different associations of KVS have been asked for recently; and

(f) the details of number of nominations from different associations of Kendriya Vidyalaya Sangathan and basis therefor?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI L.P. SHAHI): (a) Yes, Sir.

(b) As given in the Statement below.

(c) to (f). Seven (7) seats on the staff side of Joint Consultative Machinery are to be distributed according to the numerical

strength of members represented by these associations in the following manner:

|                                       |   |
|---------------------------------------|---|
| (i) Teachers Association:             | 4 |
| (ii) Non-Teaching Staff Association:  | 2 |
| (iii) Headquarters Staff Association: | 1 |
|                                       | 7 |

The Sangathan constituted Staff Council under the Joint Consultative Machinery on 2.2.1988.

On this Council the Sangathan gave representation to the various associations

allocating seats as per approved Constitution and accordingly allocated 4 seats to the two teachers' associations. Since the respective strength of these two associations is not known for certain, they were given 2 seats each provisionally for 2 months during which period the associations are required to give documentary evidence of their relative strength.

The All India Kendriya Vidyalaya Teachers' Association has represented against this provisional representation and have suggested that the Staff Council should not be constituted until relative strength of the two teachers association is available.

#### STATEMENT

*The Council shall consist of the following*

- |    |   |                          |
|----|---|--------------------------|
| A. | Vice Chairman,<br>Kendriya Vidyalaya Sangathan  | Chairman of the Council. |
| B. | Representatives of the Official Side:   |                          |
| 1. | Finance Member, Kendriya<br>Vidyalaya Sangathan   | Member                   |
| 2. | Two members of the Board of<br>Governors, Kendriya Vidyalaya<br>Sangathan (to be nominated<br>by the Chairman, Kendriya<br>Vidyalaya Sangathan) | Member(s)                |
| 3. | Commissioner, Kendriya<br>Vidyalaya Sangathan   | Member                   |
| 4. | Joint Commissioner (Admn.)<br>Kendriya Vidyalaya Sangathan  | Member                   |
| 5. | Deputy Commissioner (Admn.)<br>Kendriya Vidyalaya Sangathan   | Member                   |

Representatives on the staff side:

There shall not be more than 7 members on the staff side to be nominated by the Associations recognised for the purpose of representation on the staff council. The 7 seats may be distributed according to the numerical strength of members represented by these associations in the following manner:

|                                      |    |
|--------------------------------------|----|
| (i) Teachers' Association            | 04 |
| (ii) Non Teaching Staff Association  | 02 |
| (iii) Headquarters Staff Association | 01 |
|                                      | 07 |

### Teaching Allowance to Teachers of Kendriya Vidyalayas

3593. SHRI RAJ KUMAR RAI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government have announced grant of Teaching Allowance @ Rs. 100 per month to teachers serving in Kendriya Vidyalayas and Union Territories;

(b) if so, whether this Teaching Allowance had been recommended by the Chattopadhyaya Commission;

(c) whether the All India Kendriya Vidyalaya Teachers' Association has rejected the said allowance; and

(d) if so, the reaction of Government thereto?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI L.P. SHAHI): (a) Yes, Sir.

(b) to (d). While the Chattopadhyaya Commission did not specifically recommend introduction of Teaching Allowance, it had recommended that each Secondary Teacher and Primary Teacher should get a benefit of at least Rs. 100/- per month and Rs. 150/- per month respectively. The new pay-scales for school teachers announced on 12.8.1987 which have introduced the "teaching allowance" for teachers and "special allowance" for Vice-Principals/Principals would ensure the above benefit.

The All India Kendriya Vidyalaya Teachers' Association in its memorandum dated

13.10.1987 has, inter alia, protested against the new pay-scales.

While announcing the new pay-scales, the recommendations of the Chattopadhyaya Commission as also the postulates of National Education Policy, 1986, were kept in view. There is no proposal to further revise these pay-scales.

### Yoga Teachers in Kendriya Vidyalayas

3594. SHRI RAJ KUMAR RAI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether following introduction of scheme of Yoga Teaching, a number of Yoga teachers were recruited by the Kendriya Vidyalaya Sangathan about 5-6 years back;

(b) whether some terms of service were laid down for these teachers;

(c) if so, the details thereof;

(d) the reasons for asking the Yoga Teachers to undertake Bachelor of Physical Education degree;

(e) whether Government have received any representation by any of the service associations of Kendriya Vidyalaya Sangathan against this unilateral step;

(f) if so, the details thereof; and

(g) the reaction of Government thereto?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI L.P. SHAHI): (a) About 465 Yoga Teachers were recruited by the Kendriya Vidyalaya San-